

MATTERS UNDER RULE 377

- (i) **Need to take concrete steps for all round development of Chimur area, Chandrapur district, Maharashtra**

[*Translation*]

SHRI VILAS MUTTEMWAR (Chimur): Mr. Deputy Speaker, Sir, Chimur region of Chandrapur district was ahead in participating in Quit India Movement launched by the father of the Nation, mahatma Gandhi on 9 August, 1942. But during the last 50 years it has been neglected a lot. The people from the same Chandrapur, Bhandara and Gorchuroli, kept the forest safe but today the irrigation projects are not being cleared in that area. Coal and other minerals are available here in abundance but they have not been harnessed fully. People of this backward and Adivasi region are deprived from seeing the World closely through T.V. This region is in a worst condition and neither coal nor wood, even gas is not available for cooking. Here Sindhivani, Naghbir, Chimur, Barhmpuri, Armori, Paawnl, Sakoll, Arjono and Kurkhera are being villages of the Taluka and have population of more than 20 thousand. But no gas agency has been provided here and gas is made available illegally. You can get a cylinder for Rs. 70 easily available in Rs. 200-250 in black market. So I urge you to remove injustice being done on the people who sacrificed for freedom.

- (ii) **Need for more Central assistance to State Government of Himachal Pradesh for opening more educational institutions in the State.**

SHRI KRISHAN DUTT SULTANPURI (Shimla): Mr. Deputy Speaker, Sir, though several schools, colleges, and universities have been opened in Himachal Pradesh, the education has not spread in an organised manner in remote areas. That is why boys of girls fail complete their education. The Government decided to open Navodaya schools which are providing good education

to the children in rural areas but many districts have not been included in Navodaya school scheme. Kunihar in Solan district was one of the places and people there believed that school would come up soon and children would get education there. But the school is still a dream. The State Government tried to spread education at several places and issued declarations, notification etc. to open colleges at Paonta Sahib, Arki etc. but they have not been opened for lack of resources. So, I urge the Central Government to provide funds to Himachal Pradesh to spread education and to open colleges as also schools for 10+2 level education in sufficient number so that people are benefited.

- (iii) **Need to restore train Services in nanpada-Gunapurnarrow gauge section in Ganjam and Srikakulam districts on Andhra Pradesh Orissa border.**

[*English*]

SHRI GOPI NATH GAJAPATHI (Berhampur): Mr. Deputy-Speaker, Sir, a serious crisis has been created in Ganjam and Srikakulam districts due to decisions of Railways to close down the intermediate block stations of Ganguvada, Parlakimedi and Kasinagar on the Naupada-Gunupur narrow-gauge section, effective from 6.11.1991. The decision has resulted in large-scale public agitation and rallies in the affected areas, rapidly following the curtailment of the regulator train services in July, 1990.

The regular commuters depend largely on this mode of transport for attending offices, schools, work-spots and their business-sites. This old railway line caters basically to the needs of the adivasis, harijans and the deprived lot, predominating those backward regions.

I, therefore, firmly urge the Government for immediate restoration of the original train services on the Naupada-Gunupur narrow-gauge section in Ganjam and Srikakulam districts.